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limited to the cost of repairs of the damage caused.

(3) Loan upto Rs. 5000 in an individual case for reconstruction/repairs of houses collapsed of damaged, limited to the cost of restoration of the damage caused.

Farmers' Service Societies

*318. DR. Z. A. AHMAD: SHRI INDRADEEP SIN HA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether the Central Government have directed the State Governments to set up farmers' service societies in each district for providing credit to the farmers; and
- (b) if so, what is the number of service societies set up in each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) It was suggested to the State Governments in August 1975 that it is desirable that Farmers' Service Societies which provide integrated credit services and supplies, are organised in all the districts in the country and to begin with—at least one F.S.S. should be set-up in the districts covered by special programme of Small Farmers Development Agency, Drought Prone Areas Programme and the Command Area Development Programme State Governments have also been requested to set up at least 20 F.S.S. within the area I of operation of each Regional Rural Bank, i

(b) 211 Farmers' Service Societies have been set-up in various States so far. State-1 wise number of F.S.S. set up is given in the Statement enclosed.

Statement

Farmers' Service Societies

State/Union Territory		No. of Farme Service Societ organi	
1			2
1. Andhra Pradesh			15

-					7000
	1				2
2.	Assam				
3.	Bihar		0.00		5
4.	Gujarat				20
	Haryana				6
6.	3.45				
7.	1				
	Karnata				42
	Kerala		18		
10.	Madhya	Pradesi	1 .		28
11.					18
12.	Manipur		- 3		2
	Meghala				
	Nagalan		- 0	200	2
	Orissa				1
	Punjab		-	12:	
	Rajastha		· ·	(6) (a)	6
	Tamil N				
	Tripura			520	1
	Uttar Pr			(#) (#)	42
					17
 West Bengal Goa Daman & Die)in	× ×	2
	Pondiche		2.0		-
					3
44.	Delhi .		•	•	
		TOTAL	٠.	9,	211

to Questions

Balsevika Training Centres

*319. SHRI D. Y. PA WAR:

SHRI SHYAM LAL YADAV: SHRI PIARE LALL KUREEL URF PIARE LALL TAL1B: SHRI BRAHMANANDA PANDA:

Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the Haryana State Social Welfare Board has recommen ded to the Central Social Welfare Board names of some educational institutions for running Balsevika Training Centres in the year 1976;
- (b) if so, what are the names of the in stitutions;
- (c) whether the Central Social Welfare j Board has given approval;
- (d) if not, what are the reasons therefore; and

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each State which are at present running Balsevika Training Centres?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (e) A statement is laid on the Table of the Sabha.

Statement

BALSEVIKA TRAINING CENTRES

The Balsevika Training Centres (also called Balsevika Training Institutes) are run by 18 States/Union Territory Councils for Child Welfare. Financial assistance is

(e) what are the names of institutions in | provided by the Department of Social Welfare to the Indian-Council for Child Welfare which, in turn, releases grants to State/Union Territory Councils for Child Welfare and provides guidance to them. There are 27 Balsevika Training Centres in 18 States/ Union Territories as per list attached. The Indian Council for Child Welfare has not received any proposal from Haryana State Council for Child Welfare about any educational institution for running the Balsevika Training Centres in 1976. Haryana State Council is already running one Balsevika Training Centre in Chandigarh. The Balsevika Training Centres are not run by the Central Social Welfare Board or the State Social Welfare Advisory Boards.

to Ouestions

LIST OF BALSEVIKA TRAINING CENTRES

Name of the Organisation

- 1. Andhra Pradesh State Council for Child Welfare, Hyderabad.
- Assam State Council for Child Welfare, Gauhati.
- 3. Gujarat State Council for Child Welfare, Gandhinagar.
- 4. Haryana State Council for Child Welfare, Chandigarh.
- J & K State Council for Child Srinagar.
- 7. Kerala State Council for Child Welfare, Trivandrum.
- 8. M.P. State Council for Child Welfare, Bhopal.
- 9. Maharashtra State Council for Child Welfare, Bombay.
- 10. Manipur State Council for Child Welfare, Imphal.
- 11. Orissa State Council for Child Welfare, Bhubanesyvar,

Name of the Balsevika Training Centres

- (i) Balsevika Training Centre, Hyderabad. (ii) Balsevika Training Centre, Tirupati.
 - (iii) Balsevika Training Centre, Eluru.
 - (i) Balsevika Training Centre, Gauhati.
 - (i) Balsevika Training Centre, Gujarat Bal-Kalyai Sangh, Nilgiri Hostel. Vallabh Vidyanagar.
 - (i) Balsevika Training Centre, House No. 650, Sector 16-D, Chandigarh.
- (i) Balsevika Training Centre, Muslim Edu-Welfare, cational Trust, Spore. J, mma (J & K).
- Karnataka State Council for Child (i) Balsevika Training Centre, C/o Karnataka Welfare, Bangalore. State Council for Child Welfare, Bangalore.
 - (ii) Balsevika Training Centre, Chikmagalur. (iii) Rural Balsevika Training Centre, Venita Samaj. Davangere (Karnataka).
 - (i) Balsevika Training Centre, Thycaud, Trivandrum.
 - (ii) Balsevika Training Centre, Manacaud, Trivandrum. (iii) Balsevika Training

Centre, Kanimangalam

Nedupshha (P.O.) Trtchur.

- (i) Balsevika Training Centre, Piplani, Bhopal. (ii) Balsevika Training Centre, P.O. Keolari, Distt, Seoni.
- (i) Koshbad Rural Balsevika Training Centre, Koshbad Hill, Via Gholwad, Distt. Thana.
- (i) Balsevika Training Centre, C/o Manipur Council for Child Welfare. Morengkhom, Imphal.
 - (i) Balsevika Training Centre, C/J Orissa State Council for Child Welfare, Bhuba-

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- 12. Punjab State Council for Child Welfare, Chandigarh.
- Tamil Nadu State Council for Child Welfare, Madras.
- 14. U.P. State Council for Child Welfaie, Lucknow
- West Bengal State Council for Child Welfare, Calcutta.
- 16. Chandigarh Council for Child Welfare, Chandigarh.
- Delhi Council for Child Welfare, Delhi. Delhi.
- Pondicherry.

Introduction of C.G.H.S. in Jorhat (Assam)

CHANDRA *320. SHRI NABIN BURAGOHAIN: SHRI KRISHNA BAHADUR

CHETTRI: SHRI B. RACHAIAH: SHRI R. NARASIMHA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased

- (a) what is the criterion followed in introducing Central Government Health Scheme in various cities in the country;
- (b) whether there is any proposal under Government's consideration to introduce the Central Government Health Scheme in Jorhat for Central Government employees; and
 - (c) if so, what are the details thereof?

PLANNING (CHAUDHARY SEWAK): (a) The basic criterion foi introducing the Central Government Health Scheme in any new city is a concentration of 7500 Central Government employees, in that city, subject to availability of resources, administrative convenience, accommodation, etc.

(b) No, Sir. (c) Does not arise.

- (i) Balsevika Training Centre, C/o Child Welfare Council Punjab, 15-Sector 3, Chandigarh.
- (i) Balsevika Training Centre, C/o Tamil Nadu State Council for Child Welfare, T. Nagar, Madras.
- (i) Balsevika Training Centre, C/o Bal Kalvan Samiti, Hardwar, U.P. (ii) Balsevika Training Centre, Moti Mahal, Lucknow.
- (i) Balsevika Training Centre. Calcutta, (ii) Balsevika Training Centre, Nabagram (Konnagar), District Hooghly.
- (i) Balsevika Training Centre, Sector 23-B, Chandigarh.
- (i) Balsevika Tiaining Centre, Qudsia Gardens,
- Pondicherry Council for Child Welfare, (i) Balsevika Training Centre, Pondicherry.

Slums and slum dwellers in Delhi

321. SHRI KRISHNARAO NARAYAN DHULAP: SHRI GULABRAO PATIL:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the number of slums and slum dwellers in Delhi at the time of the promulgation of emergency;
- (b) the number of slums so far cleared during the emergency period; and
- (c) the amount of compensation paid to the affected persons?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHb-RAMAIAH): THE MINISTER OF STATE IN THE (a) Approximately 13 lakh people were living in MINISTRY OF HEALTH AND FAMILY areas notified as slums under the Slum Areas RAV (Improvement and Clearance) Act.

- (b) Two slum areas have been cleared as also a large number of Ihuggi Ihopri clusters in different areas.
- (c) A sum of Rs. 25.34 lakhs was paid to affected persons under the Delhi Ajmert (late Scheme which includes Turkman Gate No compensation has area. far been paid for properties acquired in Sarai Khalil area. Those in the Jhuggi